

1	2	3	4
18.	Kerala	2000	2000
19.	Lakshadweep	3000	2000
20.	Madhya Pradesh	7000	3500
21.	Maharashtra	2000	1000
22.	Manipur	100	50
23.	Meghalaya	Nil	Nil
24.	Odisha	1000	500
25.	Puducherry	600	300
26.	Punjab	2600	1300
27.	Rajasthan	1724-1736*	1065
28.	Sikkim	2225	1500
29.	Uttarakhand	3000	1500
30.	West Bengal	1300	1300
31.	Uttar Pradesh	1000	500
32.	Nagaland	Nil	Nil
33.	Mizoram	294-306*	150
34.	Tamil nadu	6750 (that includes Pay-2500, GP-500, and DA-3750)	4275 (that includes Pay-1500, GP-400, and DA-2375)
35.	Telangana	10500	6000
36.	Tripura	2865	1924

\*Depending on the qualification and/or number of years of service.

#### Amendments to RTI Act

\*255. SHRI RAVI PRAKASH VERMA: Will the PRIME MINISTER be pleased to state:

(a) whether Government proposes to amend the Right to Information (RTI) Act, 2005;

(b) if so, the details thereof; and

(c) the reasons and rationale therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): (a) to (c) Yes. it is proposed to consider enabling provisions under the RTI Act to frame Rules regarding salaries, allowances and conditions of service for the functionaries as there are no such provisions available under the RTI Act presently.

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## WRITTEN ANSWERS TO UNSTARRED QUESTIONS

### **Modernisation of Manavalakurichi unit of IREL**

2561. SHRI A. VIJAYAKUMAR: Will the PRIME MINISTER be pleased to state:

- (a) whether Government has any proposal for modernisation of Indian Rare Earths Limited (IREL) unit at Manavalakurichi in Kanyakumari district of Tamil Nadu;
- (b) if so, the details thereof;
- (c) whether the said unit earned profits in recent years; and
- (d) if so, the details thereof during the last three years?

THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY (DR. JITENDRA SINGH): (a) No, Sir.

- (b) Not applicable in view of (a) above.
- (c) No, Sir.
- (d) Not applicable in view of (c) above.

### **Cooperation in developing atomic energy**

2562. SHRI BINOY VISWAM: Will the PRIME MINISTER be pleased to state:

- (a) what is the status of India in world, in developing atomic energy and its technology;
- (b) the countries being co-operated with in this regard;
- (c) whether there is any collaboration with Israel in this area; and
- (d) whether our atomic energy policy strengthen our relations with foreign countries?

THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY (Dr. JITENDRA SINGH): (a) India is recognized globally as a nation with advanced nuclear technologies. India has developed comprehensive capabilities in all aspects